Revision of Compliance Certificate (Form-H) under CIRP Regulations

3.3.1 The Governing Board considered the Board Note.

3.3.2 The Governing Board was apprised that suggestions received from NCLT members during the IBBI-NeSL Colloquium held from 22nd – 24th November in Kolkata have also been included in the proposed changes in Form H.

3.3.3 After detailed deliberations, the Governing Board approved the proposed changes in Form H – Compliance Certificate under the CIRP Regulations and amendments to the CIRP Regulations to that effect.